

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(C/ACT)/22/KOB/2023
SECTION	SEC 66 C/ACT.
NAME OF PARTIES	T K M AGRO PRIVATE LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	P P ZIBI JOSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

22nd JULY 2024

ORDER

CP(C/ACT)/22/KOB/2023

Learned Authorised representative, Mr. P P Zibi Jose appears physically on behalf of the Petitioner and seeks further time to file objections to the report of the RD. Request acceded to. Let the same be done within a period of 3 weeks.

Learned ARoC, Mr. Sabari Raj appears through virtual mode.

List this matter on **03.09.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**